

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87/1998/4433 /A

From :- Shri Kuashik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Imtiaz Ali,  
District and Sessions Judge,  
Goalpara.

Dated Guwahati, the <sup>th</sup> 24 September, 2021.

Sub:- **Casual leave.**

Ref:- Your letter No. DJG/5749 Dated at Goalpara the 21<sup>st</sup> September, 2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 20.09.2021**, has been granted.


Yours faithfully,

Sd/.

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-87/1998/4434 IA, dated 24.9.2021  
Copy to:

✓ The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**  
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